

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
**CP(IB)/290(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Rishabh Infra Through Hari Mohan Gupta  
V/s  
Sadbhav Engineering limited

.....Applicant

.....Respondent

**Order delivered on: 13/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Karan Gandhi, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Ravi Pahwa, Adv.

**ORDER**

Both sides have filed their written submissions. Ld. Sr. Counsel for the respondent seeks time to file reply to the written submissions filed by the applicant.

List for further consideration on 19.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**